

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :24/11/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2411- 11.00AM -11.05 A.M.

701-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.05AM

1	SEBI Appeal	854/2023	SIDDHARTHA JAJU AND SONS HUF Vs. SEBI	R.A.Dhoot and Co.
Sub Matter :		Misc. Application/0001235/2023		
2	SEBI Appeal	855/2023	SHAILESH SINGH PREM SINGH NEGI Vs. SEBI	Bodhi Legal Adv
Sub Matter :		Misc. Application/0001264/2023		
3	SEBI Appeal	856/2023	KIRITBHAI MANUBHAI SHAH HUF Vs. SEBI	Bodhi Legal Adv
4	SEBI Appeal	857/2023	Jitendra Kumar Shah Vs. SEBI	Anjali Agrawal Adv
Sub Matter :		Misc. Application/0001270/2023		
5	SEBI Appeal	858/2023	CHANDRA LAKSHMI SAFETY GLASS LTD Vs. SEBI	R.A.Dhoot and Co.
Sub Matter :		Misc. Application/0001271/2023		
Sub Matter :		Misc. Application/0001272/2023		
6	SEBI Appeal	859/2023	Chitrabai Vasantao Nikam Vs. SEBI	Chandhiok and Mahajan
Sub Matter :		Misc. Application/0001289/2023		

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7	SEBI Appeal	860/2023	Jatinder Kaur Vs. SEBI	Prakash Shah And Associate
8	SEBI Appeal	861/2023	Vipul Kothari Vs. SEBI	ANJALI AGARWAL ADV
9	SEBI Appeal	862/2023	Rina Jain Vs. SEBI	B.M.Maheshwari Adv
Sub Matter :		Misc. Application/0001311/2023		
Sub Matter :		Misc. Application/0001312/2023		
10	SEBI Appeal	863/2023	Ayan Akhter Husain Vs. SEBI	Aadarsh Kothari Adv
11	SEBI Appeal	864/2023	Sudhir Govindji Shah HUF Vs. SEBI	JURIS LINK ADV
12	SEBI Appeal	865/2023	Janaki Steel Pvt Ltd Vs. SEBI	R.A. Dhoot And Co.
Sub Matter :		Misc. Application/0001330/2023		
	Misc. Application	1235/2023	SIDDHARTHA JAJU AND SONS HUF-Exemption Vs. SEBI	R.A.Dhoot and Co.
(Main Matter Number :SEBI Appeal/0000854/2023)				
	Misc. Application	1264/2023	SHAILESH SINGH PREM SINGH NEGI -DELAY Vs. SEBI	Bodhi Legal Adv
(Main Matter Number :SEBI Appeal/0000855/2023)				
	Misc. Application	1270/2023	Jitendra Kumar Shah-Exemption Vs. SEBI	Anjali Agrawal Adv
(Main Matter Number :SEBI Appeal/0000857/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1271/2023	CHANDRA SAFETY LTD-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000858/2023)	LAKSHMI GLASS R.A.Dhoot and Co.
	Misc. Application	1272/2023	CHANDRA SAFETY GLASS LTD-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000858/2023)	LAKSHMI R.A.Dhoot and Co.
	Misc. Application	1289/2023	Chitrabai Nikam-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000859/2023)	Vasantrao Chandhiok and Mahajan
	Misc. Application	1311/2023	Rina Jain-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000862/2023)	B.M.Maheshwari Adv
	Misc. Application	1312/2023	Rina Jain-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000862/2023)	B.M.Maheshwari Adv
22	Misc. Application	1330/2023	Janaki Steel Pvt Ltd-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000865/2023)	R.A. Dhoot And Co.

823-RAHEARING-COURTCODE-RAHEARING1-AT11.10AM

13	Review Application	32/2023	Ashroj Credit India P.Ltd and Anr. Vs. SEBI (Main Matter Number :SEBI Appeal/0000319/2023) Sub Matter : Misc. Application/0001412/2023	SSK Advocates and Solicitors
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
24	Misc. Application	1412/2023	Ashroj Credit India P.Ltd and Anr.-Delay Vs. SEBI	SSK Advocates and Solicitors

(Main Matter Number :Review Application/0000032/2023)

370-RAHEARING-COURT CODE-RAHEARING2-AT 11.12AM

14	Review Application	35/2023	Gurmeet Singh Narang Vs. SEBI	Mr.Yash Kukreja CA
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(Main Matter Number :SEBI Appeal/0000739/2023)

738-RAHEARING-COURTCODE-RAHEARING3-AT11.15AM

15	Review Application	43/2023	Shalomiben Anilbhai Bariya and Ors. Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :SEBI Appeal/0000217/2023)

Sub Matter : Misc. Application/0001380/2023

	Misc. Application	1380/2023	Shalomiben Anilbhai Bariya and Ors.-Delay Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :Review Application/0000043/2023)

678-RAHEARING-CODE-RAHEARING4-AT11.18AM

16	Review Application	44/2023	MPS Infotechnics Ltd and Anr. Vs. SEBI	Prakash Choradia AGM Legal
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(Main Matter Number :SEBI Appeal/0000159/2022)

687- ADMDISPOSAL-CODE-TIMBORHOME-AT11.20A.M.

17	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
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Sub Matter(Disposed) : Misc. Application/0000015/2022

Sub Matter(Disposed) : Misc. Application/0000016/2022

Sub Matter(Disposed) : Misc. Application/0000277/2022

Sub Matter(Disposed) : Misc. Application/0000283/2022

Sub Matter : Misc. Application/0001226/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
30	SEBI Appeal	48/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) :		Misc. Application/0001436/2021		
Sub Matter :		Misc. Application/0000279/2022		
Sub Matter :		Misc. Application/0000282/2022		
	Misc. Application	279/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	282/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	1226/2022	Sanjay Jethalal Soni and Others-AMENDMENT Vs. SEBI	MDP Partners, Advocates
(Main Matter Number :SEBI Appeal/0000047/2022)				

925DISPOSAL-COURTCODE-EICHERAO-AT11.25AM

18	SEBI Appeal	521/2022	Eicher Motors Ltd. Vs. SEBI	Anoop Dawar Advocate
Sub Matter :		Misc. Application/0001424/2022		
Sub Matter :		Misc. Application/0001584/2022		
Sub Matter(Disposed) :		Misc. Application/0001775/2022		
	Misc. Application	1584/2022	Eicher Motors Limited Vs. SEBI	Anoop Dawar, Advocate
(Main Matter Number :SEBI Appeal/0000521/2022)				

843-DISPOSAL-COURTCODE-GLOBALAO-AT11.30AM

19	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI	Nishant Advocate Upadhyay
Sub Matter(Disposed) :		Misc. Application/0001021/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0001100/2022				
<u>835-DISPOSAL-COURTCODE-UNREGISTERED-AT11.35A.M</u>				
20	SEBI Appeal	748/2022	3M TEAM RESEARCH PVT. LTD. AND ANR. Vs. SEBI	Rahul Sethi Advocate
Sub Matter(Disposed) : Misc. Application/0001236/2022				
Sub Matter(Disposed) : Misc. Application/0001686/2022				
Sub Matter(Disposed) : Misc. Application/0000094/2023				
	SEBI Appeal	749/2022	PRAMOD JAIN Vs. SEBI	Rahul Sethi Advocate
Sub Matter(Disposed) : Misc. Application/0001237/2022				
<u>775-DISPOSAL-COURTCODE-OBSERVATION-11.40AM</u>				
	Misc. Application	1468/2022	Triveni Enterprises Ltd. Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
21	SEBI Appeal	959/2022	Triveni Enterprises Limited Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0001468/2022				
Sub Matter : Misc. Application/0001670/2022				
	Misc. Application	1670/2022	Triveni Enterprises Ltd.-Amendment Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
<u>16-DISPOSAL-COURTCODE-TELEFILMSAO-AT11.45AM</u>				
22	SEBI Appeal	232/2023	PRIME CAPITAL MARKET LIMITED Vs. SEBI	Prabhu Velar Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	122/2023	JMD SOUNDS LTD. Vs. SEBI	Adv.Ramesh Singh Gogawat
	Sub Matter(Disposed) :	Misc. Application/0000458/2023		
	SEBI Appeal	123/2023	UNISYS SOFTWARE AND HOLDING INDUSTRIES LTD. Vs. SEBI	Adv.Ramesh Singh Gogawat
	SEBI Appeal	124/2023	MADHAV VINYAS Vs. SEBI	Adv.Ramesh Singh Gogawat
	SEBI Appeal	230/2023	WARNER MULTIMEDIA LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000665/2023		
	SEBI Appeal	231/2023	NIRNIDHI CONSULTANT PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	SEBI Appeal	233/2023	NATRAJ VINIMAY LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000329/2023		
	Sub Matter(Disposed) :	Misc. Application/0000211/2023		
	SEBI Appeal	234/2023	MATRIX SYSTEL PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000301/2023		
	Sub Matter(Disposed) :	Misc. Application/0000302/2023		
	SEBI Appeal	235/2023	VIBHUTI MULTI TRADE PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	SEBI Appeal	236/2023	BLAZER VENTURE PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000303/2023		
	Sub Matter(Disposed) :	Misc. Application/0000149/2023		
	SEBI Appeal	237/2023	RIGMADIRAPPA INVESTMENTS LIMITED PRIVATE Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000330/2023		
	Sub Matter(Disposed) :	Misc. Application/0000213/2023		
	SEBI Appeal	238/2023	RANISATI DISTRIBUTORS PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000331/2023		
	Sub Matter(Disposed) :	Misc. Application/0000214/2023		
	SEBI Appeal	259/2023	SAURABH FAMILY TRUST Vs. SEBI	SAURABH FAMILY TRUST
	Sub Matter(Disposed) :	Misc. Application/0000380/2023		
	Sub Matter(Disposed) :	Misc. Application/0000651/2023		
	SEBI Appeal	260/2023	MADHAV TRUST Vs. SEBI	PROFESS ASSOCIATES LAW
	Sub Matter(Disposed) :	Misc. Application/0000379/2023		
	SEBI Appeal	261/2023	PRIYANKA TRUST Vs. SEBI	PROFESS ASSOCIATES LAW
	Sub Matter(Disposed) :	Misc. Application/0000381/2023		
	SEBI Appeal	262/2023	ADARSH TRUST Vs. SEBI	PROFESS ASSOCIATES LAW
	Sub Matter(Disposed) :	Misc. Application/0000382/2023		
	SEBI Appeal	263/2023	RENUKA TRUST Vs. SEBI	PROFESS ASSOCIATES LAW
	Sub Matter(Disposed) :	Misc. Application/0000378/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	SEBI Appeal	294/2023	JMD Ventures Ltd. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter(Disposed) :		Misc. Application/0000424/2023			
Sub Matter(Disposed) :		Misc. Application/0000664/2023			
	SEBI Appeal	295/2023	Kailash Prasad Purohit and Ors. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000425/2023			
	Misc. Application	425/2023	Kailash Prasad Purohit and Ors.-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000295/2023)					

84DISPOSAL-COURTCODE-NEWCLIENTS-AT11.50AM

23	Misc. Application	195/2023	M/S. SMIFS LTD.-URGENCY Vs. NSEIL	Shah and Ramaiya	
(Main Matter Number :SEBI Appeal/0000188/2023)					
	Misc. Application	196/2023	M/S. SMIFS LTD.-EXEMPTION Vs. NSEIL	Shah and Ramaiya Shah and Ramaiya	
(Main Matter Number :SEBI Appeal/0000188/2023)					
	SEBI Appeal	188/2023	M/S. SMIFS LTD. Vs. NSEIL	Shah and Ramaiya	
Sub Matter :		Misc. Application/0000195/2023			
Sub Matter :		Misc. Application/0000196/2023			

22-DISPOSAL-COURTCODE-GENERICAO-AT11.55AM

24	SEBI Appeal	651/2023	Rajani Dusad And Anr Vs. SEBI	Vikas Bengani	
Sub Matter :		Misc. Application/0001263/2023			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1263/2023	SEBI DELAY IN REPLY Vs. RAJANI DUSAD AND ORS.	MDP AND PARTNERS

(Main Matter Number :SEBI Appeal/0000651/2023)